

FORM NO. 4

[See rule 8A(a)]

Notice of commencement of planting/replanting tea bushes

To

The Secretary,
Tea Board,
14, Brabourne Road,
Calcutta

Sir,

This is to give notice under rule 8A(a) of the Income-tax Rules, 1962, that I/we/the company
_____ [name of the assessee] propose(s):

- (a) to plant tea bushes on land not planted at any time with tea bushes, or on land which had been previously abandoned;
(b) to replant tea bushes in replacement of tea bushes that have died or become permanently useless on any land already planted as per details given hereunder:-

1. Particulars of planting referred to in (a) above

Sl.No.	Name of the tea estate where planting operations are proposed to be commenced	Whether the tea estate referred to in col.2 is situated in an area declared by the Central Board of Direct Taxes to be a "hilly area" u/s 33A(8) of the Income-tax Act; and, if so, specify the area	Extent of land in hectares on which planting operations are proposed to be carried out	Date on which planting operations are proposed to be commenced
1	2	3	4	5

2. Particulars of replanting referred to in (b) above

Sl.No.	Name of the tea estate where replanting operations are proposed to be commenced	Whether the tea estate referred to in col.2 is situated in an area declared by the Central Board of Direct Taxes to be a "hilly area" u/s 33A(8) of the Income-tax Act; and, if so, specify the area	Extent of land in hectares on which replanting operations are proposed to be carried out	Date on which replanting operations are proposed to be commenced
1	2	3	4	5

Place _____

Date _____

Yours faithfully,
